



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	C.Ex.App./5/2022 FIXED	M/S NAMRUP ENGINEER COMPANY Versus THE UNION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
	WITH I.A.(Civil)/3099/2022 in C.Ex.App./5/2022	M/S NAMRUP ENGINEER COMPANY Versus THE UNION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
2	ITA/10/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
3	WITH ITA/7/2022	THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
4	WITH ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY

5	WITH ITA/9/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
6	Mat.App./44/2022 FIXED	BINITA KALITA Versus DILIP CHANDRA KALITA B	MR. S ISLAM MR A CHOUDHURY MS. A KAUSHAR MR A ZAMAN	MR H K DAS MR. U PATHAK
7	WA/74/2022 CAVT. NO.01472/022, FIXED, WITH CAVT./147/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
8	WA/173/2022 FIXED	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
9	WITH WP(C)/3576/2017	SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
10	WA/251/2022 FIXED	JAYANTA KUMAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN MR A SHARMA	SC, ELEM. EDU SC, SSA
11	WA/263/2022 FIXED	RAJIB SEKHAR NATH AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MS S MOCHAHARI MR SISHIR DUTTA MR. S DUTTA	SC, COAL INDIA
12	WA/278/2022 FIXED, CAVT./346/2022	RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR
13	WA/299/2022 FIXED	SHARUKH AHMED @ MUKTAR Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM MS. B SARMA (r-1) ASSTT.S.G.I.
14	WA/319/2022 FIXED	BISHURAM CHAUHAN Versus THE STATE OF ASSAM AND 5 ORS .	MR.S CHAUHAN MR. A R SHOME MR.P MAJUMDAR N ALAM	GA, ASSAM SC, PWD SC, REVENUE MR. N BORDOLOI
15	WA/348/2022 FIXED	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 3 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
16	WA/366/2022 FIXED	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
17	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC

18	WA/371/2022 FIXED, CAVT./1384/2022	RINA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM
19	WP(C)/1203/2022 FIXED	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4) ASSTT.S.G.I.
20	WP(C)/4233/2022 FIXED	BINUD SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.
ORDERS				
21	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
22	WA/177/2017 FIXED	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM and 4 ORS	MR.N DAS	GA, ASSAM
23	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
24	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
25	WP(C)/3180/2019 FIXED	LAL CHUAILOUA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	GA, MIZORAM
26	Mat.App./30/2022 FIXED, WITH LCR	ARUNJOY TALUKDAR Versus KRISHNA DAS	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	
27	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
28	WA/136/2022 FIXED	LALRAMTHARA PACHUAU AND 4 ORS. Versus MIZORAM UNIVERSITY (MZU) AND 2 ORS.	MS C LALLAWMZUALI MR. R R Gogoi MR L SAILO	MR. I CHOWDHURY SR ADV (R1, R2) MR. A K BARUAH (R1, R2) MR. S BISWAKARMA (R1, R2) MS G DAS (R1, R2) MR T DAS (R1, R2)

29	WA/234/2022 CAVT. NO.08022/022, FIXED, CAVT./802/2022	NUR HUSSAIN Versus THE STATE OF ASSAM AND 14 ORS	MR. R ALI H A AHMED MR A S SK	SC, P AND R.D. GA, ASSAM MR. N H MAZARBHUIYAN MR. N HAQUE (r-7 to 15) MR. A SARMA MD S HUSSAIN (R-7 TO 14) MR. S R BARBHUIYA (r-7 to 15) MR M HUSSAIN MR. M H SAIKIA FOR CAVEATOR
30	I.A.(Civil)/297/2022 B/O in Mat.App./1139/2022 WITH Mat.App./1139/2022 (Filing Number)	ASHIT CHANDA Versus SUPARNA CHANDA (SEN) ASHIT CHANDA Versus SUPARNA CHANDA (SEN) E	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN MR. N H MAZARBHUIYAN	
31	I.A.(Civil)/3506/2022 FIXED, WITH Cont.Cas(C)/241/2022 (D/O) in Cont.Cas(C)/241/2022	NAZIMA BEGUM Versus BUBUL LEKHARU AND 2 ORS	DR G J SHARMA	
32	I.A.(Civil)/3635/2022 FIXED in C.Ex.App./178/2019 WITH C.Ex.App./178/2019 (Filing Number) WITH C.Ex.App./3/2019	COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	SC, GST MR. S C KEYAL MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
34	I.A.(Civil)/3671/2022 in Mat.App./14730/2022 WITH Mat.App./14730/2022 (Filing Number) WITH I.A.(Civil)/14731/2022 (Filing Number)	PRAMITA KEMPRAI Versus SUBHANKAR HOJAI PRAMITA KEMPRAI Versus SUBHANKAR HOJAI B PRAMITA KEMPRAI Versus SUBHANKAR HOJAI B	MR B N SARMA MS. N BARUAH MR B N SARMA MR B N SARMA	
HEARING				
35	WA/35/2017	MISS BEAUTY GOGOI and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.JAYANTA DEKA	MR S BORTHAKUR MR. P K BORAH MR P H KONWAR ASSTT.S.G.I. SC, SOCIAL WELFARE
36	WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.

37	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
38	PIL(Suo Moto)/3/2018 FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED GA,ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. P N GOSWAMI (r-2,3,4) MR. A M DUTTA MR. S DUTTA
39	Mat.App./34/2018 WITH LCR	SMTI MANJULA DAS Versus BIBEKANANDA DAS	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU SC, APDCL
40	WP(C)/3590/2018 FIXED	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
41	WA/247/2019 FIXED	MRS. SWAPNA KALITA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR DEBA KUMAR DAS MR K SINGH MR K SINGH	MR T CHAKRABORTY MR. D CHOUDHURY SC, A G V B
42	C.Ex.App./5/2020 FIXED	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
43	WITH C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
44	WA/55/2021 FIXED	THE GENERAL MANAGER, CONSTRUCTION AND ANR. Versus M/S VASISTHA CONSTRUCTION PVT. LTD.	MR G GOSWAMI	MR. R DUBEY
45	WA/159/2021	RATUL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R-4) GA, ASSAM MR. A BARKATAKI (R-4) MR. M MAHANTA (R-3) MR. A SARMA (r-4) MR P BHARDWAJ (R-4) MR. M SARMA (R-4) MR T R SEN (r-4) MR. LENTSO (r-4)
46	WA/257/2021 FIXED	SAMSUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM
47	WA/50/2022 FIXED, CAVT./1035/2019	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
48	WITH WA/323/2021	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM
49	WA/108/2022 CAVT./728/2020	THE ASSAM STATE WAREHOUSING CORPORATION AND ANR. Versus SYED RIAZUL HAQUE AND ANR.	MR. B CHAKRABORTY MR K L GUPTA	GA, ASSAM MR. P K ROY FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CR(HC)/16/1994 FIXED	D.K. DUTTA Versus UNION OF INDIA	MR. K C ROY MR H K MAHANTA MR. A K BHATTACHARJEE	MR. S C KEYAL MR. D K DAS, SC, CBI MR. S K MEDHI MRS. A GAYAN MR. A S BHATTACHARYYA SC. U.O.I. C.G.S.C. ADDL. AG, ASSAM
2	WITH CR(HC)/17/1994	J. BHUYAN. Versus UNION OF INDIA and ORS.	MR. P PATHAK MR. P BARMAN MR. T SEN	GA, ASSAM MR. D K DAS SC, CBI ADDL, AG, ASSAM ADDL. CGSC
3	ITA/10/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT Versus M/S. SHYAMA POWER INDIA LTD.,	MR. S SARMA MR. S CHETIA MR. N J GOGOI	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. M SAHEWALLA
4	WP(C)/5909/2021 WITH LCR	NUR UDDIN Versus HE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/614/2022 FIXED	ARABINDA DAS Versus BIJOYA CHUODHURY AND ANR	MR. D P BORAH MS. S BORO MR B PAUL	SC, ELEM. EDU
2	Cont.Cas(C)/626/2022 FIXED	NOMAL CH. BORDOLOI AND 37 ORS. Versus DR. BIJOYA CHOUDHURY, ACS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU MR B KAUSHIK
3	Cont.Cas(C)/633/2022 FIXED	SYED MOHBUBUL MAJID Versus DR. BIJOYA CHOUDHURY AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	SC, SEC. EDU. GA, ASSAM MRS. D DAS BARMAN MR S M T CHISTIE SC, AGA
4	WP(C)/5674/2022 FIXED	PADMINI BALA NARZARY Versus THE STATE OF ASSAM AND 3 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU SC, BTC
5	WP(C)/7011/2022 FIXED	SONAULLAH SK Versus THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	SC, ELEM. EDU
6	WP(C)/7050/2022 FIXED	AMAL CHAKRAVARTY Versus THE STATE OF ASSAM AND 3 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	SC, HIGHER EDU
WITH				
7	WP(C)/6012/2018	RAJIB DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR. S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	SC, HIGHER EDU
8	WP(C)/7440/2022 FIXED	SONGITA PEGU Versus THE STATE OF ASSAM AND 4 ORS.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	SC, ELEM. EDU GA, ASSAM
9	WP(C)/7485/2022 FIXED	MONJIL DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	SC, ELEM. EDU GA, ASSAM

ORDERS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./135/2020 WITH LCR 12 FILES, P.B.- 4 NOS., FIXED	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MR. A CHAUDHURY (p MR. P K DAS MD. S U AHMED MR. A I KATHAR MR. D BORA MR. N MAHAJAN MR N K PHUKAN MR R S RONGHANG	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
	WITH I.A.(Crl.)/304/2020 in Crl.A./135/2020	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
2	Crl.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
	WITH I.A.(Crl.)/305/2020 in Crl.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM

3	Crl.A./174/2020 WITH LCR 5 FILES	SRI PADUM NAYAK @ BIKASH AND ANR Versus THE STATE OF ASSAM AND ANR	MR P K SINGHA MR D K MEDHI	PP, ASSAM
4	Crl.A./211/2020 WITH PAPER BOOK	BUBUL MORAN @ TIGER ASOM Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	
5	WITH Crl.A./209/2020	BINANDA DAHOTIYA @ SWADESH ASOM @ BINANDA DOHUTIA Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	SC, NIA
6	Crl.A./147/2021 WITH LCR 5 FILES, P.B.-2	DHANJIT TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH	MS. L BARMAN (R-2) MR P P PHUKAN (R-2) PP, ASSAM MR H BARMAN (R-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./173/2019 WITH WP(C)/6420/2018 (D/O), LCR	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	Review.Pet./178/2019 WITH WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	Review.Pet./31/2020 WITH WP(C)/3189/2016 (D/O), LCR	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022

17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7392/2022 FIXED	MOMOTA SUKLABAIDYA Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
2	WP(C)/7674/2022 FIXED	MURSHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MD. A HASSAN	GA, ASSAM
3	WP(C)/7905/2022 FIXED	DURGA GAUTOM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, HEALTH SC, FINANCE
ADMISSION				
4	WP(C)/6307/2017 PART-HEARD, FIXED	BHATOU BORO Versus THE STATE OF ASSAM and 2 ORS.	MR. S DEKA MR.A B ROY MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH
5	WP(C)/7954/2017 PART-HEARD, FIXED	JAHANARA BEGOM CHOUDHURY and 9 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.A S TAPADER MR.J PATOWARI MR.B K KASHYAP	MR. N BARUA, R- 6-14 MS. P BURAGOHAIN, R--14 MD M RAHMAN, R- 6-14 MR. S GHOSH, R- 6-14
WITH				
6	WP(C)/4051/2017	PROTIMA DEY LASKAR and 8 ORS. Versus THE STATE OF ASSAM and 16 ORS.	MR. P K ROYCHOUDHURY (AMICUS CURIAE) MR. N BARUA MR.S K GHOSH M RAHMAN MS.P BORGOHAIN	GA, ASSAM MR.M RAHMANR- 6 to 14 and 17 MR.D HUSSAIN(R- 6 to 14 & 17) MR.A M ALAMAN(R- 6 to 14 & 17) MR.A S TAPADER(R- 6 to 14 & 17)
7	WP(C)/5491/2017 FIXED	CHIRANJIB DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM

8	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
9	WP(C)/2627/2019 FIXED	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	MS. A BORA (SC, NHM)
	WITH I.A.(Civil)/2502/2022 in WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN	SC, HEALTH
10	WP(C)/1176/2020 B/O	PRAMD CH. DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR J KALITA MR. M RAHMAN MR D KALITA	GA, ASSAM SC, FOREST DEPTT.
11	WP(C)/2549/2020 B/O	MUKUT BANIA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MR. B PHUKAN (R4) MR. B GOGOI (r-5) MR B KHAKHLARY (R4) MR P NAYAK (r-5) MR M BHUYAN (r-5)
12	WP(C)/252/2021 FIXED	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9) SC, REVENUE SC, FINANCE

ORDERS

13	Cont.Cas(C)/271/2018 FIXED	SANJOY DAS Versus K. K. DWIVEDI AND Ors.	MR. S CHAUHAN MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH	MR. S K MEDHI (R2) MR. P N GOSWAMI MR. A DEY (R3) MR. A DAS (R2,R3) MR. S DUTTA (R2, R4) SC, FOREST
----	-------------------------------	---	---	--

WITH
I.A.(Civil)/3439/2022
in Cont.Cas(C)/271/2018

SANJOY DAS
Versus
MAHENDRA KUMAR YADAV AND ANR.

MR. S CHAUHAN
MR. N DHAR
MS. U BARUAH

HEARING

14	WP(C)/6001/2013 PART-HEARD, FIXED	KARNADHAR SWARGIYARI Versus THE ASSAM COOPERATIVE APEX BANK LTD. and ANR.	MR.R GOSWAMI MR.N J KHATANIAR	SC, APEX BANK
15	WP(C)/1686/2014 WITH LCR, FIXED	KESHAB BORAH Versus THE MANAGEMENT OF BETJAN TEA ESTATE and 2 ORS	MR. S N TAMULI	MS. A BHATTACHARYYA (R-3) MR. P KALITA (R-3) MR. B BARUAH (R-1) MR S HUSSAIN (R-1)
16	WP(C)/1033/2016	AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	SC, PWD
17	WP(C)/3589/2016 FIXED	AJIT DAS Versus THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.U DAS MR.N BORAH	GA, ASSAM SC, FINANCE
18	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
19	WP(C)/1728/2018 FIXED	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH

20	WP(C)/5551/2019 FIXED	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)
21	WP(C)/1636/2022 WITH LCR, FIXED	THE INDUSTRIAL CO OPERATIVE BANK LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA MS S DAS MR S SARMAH	MR A DASGUPTA (r-5) GA, ASSAM MR S CHAKRABORTY MS B DAS (r-5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4165/2022 B/O	TAIZUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR I S MAZUMDAR MS. P CHAKRABORTY	GA, ASSAM
MOTION				
2	AB/3683/2022	MANINDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
3	WP(C)/7648/2022 FIXED	DOMINIK INGTI Versus THE STATE OF ASSAM AND 3 ORS	MR J C GOGOI MR R DAS	GA, ASSAM SC, KARBI ANGLONG

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022

16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/147/2022 B/O	DEEPAK KUMAR JADAB AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, FINANCE
HEARING				
2	WP(C)/6372/2015	PROF. MAGUNI CHARAN BEHRA Versus THE VICE CHANCELLOR, RAJIB GANDHI UNIVERSITY and ANR	MR.A K PURKAYASTHA MR.S SHARMA MR.P K BORDOLOI MS. S G BARUAH MR. B BORGHAIN MR.N N UPADHAYA	MR. S K DEORI (SC, RAJIV GANDHI UNIVERSITY)
3	WP(C)/3664/2017	GOLAP HUSSAIN Versus THE STATE OF ASSAM and 8 ORS.	MR.R C SAIKIA MR.P KHATANIAR MR. A M AHMED MR G K SINGH MS.K SAIKIA MR. M K HUSSAIN MR K U AHMED MS R DEKA	MR. S AHMED SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MD Y ALI SC, BTC
4	WP(C)/828/2022	PROMITA NARZARY AND 15 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, BODOLAND UNIVERSITY SC, U G C
STAY MATTERS				
5	WP(C)/7024/2021	DR. DIPIKA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3466/2022	MUSSTT NAJAMA BEGUM @ NAJAMA AHMED AND ANR Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI MS P SARMA	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./2909/2022 WITH OFFICE NOTE	MD. GOLAP UDDIN @ GULAB UDDIN Versus THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
3	RSA/107/2018 FIXED	SHRI AJIT KUMAR DAS @ AJIT CH DAS and ANR Versus SRI NARAYAN CH DAS and 6 ORS	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MS. K L R YANTHAN MRS. A DAS FOR CAVEATOR
ORDERS				
4	MC/17/2015 in MACApp SL. NO. 240613, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MD. ASHIMUDDIN AHMED and 3 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MD.M U AHMED(R-1&2) MR.M U MONDALR-1and2 MSN NASRIN(R-1&2) MR.M HUSSAIN(R-1&2)
5	MACApp./116/2018 B/O	NATIONAL INSURANCE COMPANY LIMITED (SUBSIDIARY OF GENERAL INSURANCE CORPORATION OF INDIA) Versus SMT ALO DAS and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S K GOSWAMI (R4) MR. Y S MANNAN (R1) MR A KALITA (R1) MR A N AHMED (R3) MR. A SAIKIA (R1) MS. S BURAGOHAIN (R1) MR. R SHARMA (R4) MR. D BHUYAN (R1) MR. S SINGH (R1) MR. R KATHKATIA (R4)

6	I.A.(Civil)/2414/2018 FIXED in MACApp./613/2018 WITH MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS Versus SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	MS. R D MOZUMDAR (R3) MS. C MOZUMDAR (R3) MS J ROY (R3) MR. S P SHARMA (R3)
7	I.A.(Civil)/2323/2019 FIXED in RSA/7491/2019 WITH RSA/7491/2019 (Filing Number)	SMT BELA RANI MAZUMDAR AND 2 ORS Versus SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN	MR B PUSHILAL MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. A K PURKAYASTHA MR. S K DAS
8	I.A.(Civil)/3868/2019 WITH LCR, FIXED in MACApp./968/2018 WITH MACApp./968/2018	SMTI POMI SAIKIA PATOR AND 4 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD.	MS. S K NARGIS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN
	WITH I.A.(Civil)/4002/2018 in MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	MR. A R AGARWALA MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. SUDAKSHINA K. MS S CHOUDHURY
	WITH I.A.(Civil)/4003/2018 in MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
	WITH I.A.(Civil)/4101/2019 in MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MS. S K NARGIS
	WITH I.A.(Civil)/3641/2022 in MACApp./968/2018	POMI SAIKIA PATOR AND 4 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MS. S K NARGIS MS. SUDAKSHINA K. MS. A MESEN	
9	Review.Pet./98/2022 in MFA/14/2022(D/O), WITH LCR, FIXED WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
		THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAIN MS A DEVI	
10	I.A.(Civil)/3597/2022 FIXED in MACApp./569/2022 WITH MACApp./569/2022	MRS HIRUMONI CHETIA AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LTD	MR. B BARUAH	MR. A J SAIKIA
		NEW INDIA ASSURANCE COMPANY LTD Versus MRS HIRUMONI CHETIA AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MS S HASNU

HEARING

11	RSA/219/2010 CAVT. NO. 1407/2010 WITH LCR, B/O	MATILAL CHOUHAN and ANR, Versus MD. HAIDER ALI and ORS,	MR. S DEKA MR. R K D CHOUDHURY (P2) MR.A D CHOUDHURY MS. L DEVI (P2) MR.D CHOUDHURY MR.S K SHARMA	GA, ASSAM MR.P K DEKA MRS I AHMED MR.R N D SARMA MR.D DAS MR S KHOUND FOR CAVEATOR
12	RSA/223/2013 WITH LCR	ON THE DEATH OF ISLAM UDDIN MAZUMDER HIS LEGAL HEIRS SMT. HENA BEGUM MAZUMDER and ORS. Versus FAIZUR RAHMAN BARBHUIYA	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MRS.S S BAWARI MD.ASLAM	
13	RSA/58/2014 WITH LCR, B/O	KUDDUS AHMED CHOUDHURY and 2 ORS. Versus SIRAJUL ISLAM CHOUDHURY and 10 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA	MR. K A MAZUMDER MR. K A MAZUMDER MR. E AHMED MR.N I KHAN MR. A MALIK
14	RSA/156/2014 WITH LCR, B/O	SAYED ALI and 3 ORS. Versus MANIR ALI HAZI and 8 ORS.	MR.M U MAHMUD MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY MR.M ALI	MR.D A KAIYUM MR.N AHMED MR. F RAHMAN
15	RSA/15/2018 WITH LCR, FIXED	JATINDRA BISWAS Versus SMTI SONALI SANGMA	MR H R A CHOUDHURY MR. R ALI MR. A ALAM MR. M ALAMGEER	MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. M R DEVI MS. T BEGUM
16	MFA/96/2019 WITH LCR, FIXED	BASIR UDDIN LASKAR Versus THE UNION OF INDIA AND ANR	G UDDIN MR M J QUADIR MR. K MIRA	MR. B SARMA SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1767/2012 FIXED	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
2	WITH WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
3	WP(C)/4764/2018 FIXED	RALO TAYAM AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR R KARIM MS. J GHOSH	SC, P AND R.D. GA, ASSAM SC, FOREST SC, A S E C
4	WP(C)/4510/2020 FIXED	M/S PLEXUS CONSTRUCTIONS AND ENGINEERING PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS (SC,S E AND E DEPTT.)
5	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
6	WITH WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
7	WP(C)/3215/2021 CAVT. NO.04002/021, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
8	WITH WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR

9	WP(C)/7224/2021 FIXED	M/S MOHANPUR GPSS LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
	WITH			
10	WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
11	WP(C)/2300/2022 FIXED, WITH LCR	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
	WITH			
12	LA.App./18/2019	SRI BHADARAM MIKIR AND 26 ORS. Versus THE COLLECTOR AND ANR	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM
	WITH CO/10/2021 in LA.App./18/2019	THE COMMANDANT, Versus BHADARAM MIKIR AND 26 ORS.	MR. S C KEYAL	MR. S KATAKI
13	WP(C)/3739/2022 FIXED	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2) MR D S DEKA
	WITH I.A.(Civil)/2777/2022 in WP(C)/3739/2022	GAIL (INDIA) LIMITED AND 2 ORS Versus HITESWAR SARMA AND 2 ORS	SC, GAIL	MR. S BORTHAKUR
	WITH			
14	WP(C)/6521/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR D S DEKA (R1, R2) SC, GAIL
15	WP(C)/5293/2022 FIXED	BIJAN BIHARI PAUL Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH	GA, ASSAM MR. B J GHOSH (R-6)
	WITH			
16	WP(C)/4693/2022	DILIP LAL SRIVASTAV Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
17	WP(C)/7635/2022 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
	WITH			
18	WP(C)/7645/2022	PARESH KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
ORDERS				
19	Cont.Cas(C)/221/2020 FIXED	M/S B N DEY AND CO. Versus DEBOJIT NATH	MR H DAS MR. P GOGOI	MR. D GOGOI MR. R R Gogoi
20	WP(C)/1669/2022 FIXED	SAIFUDDIN AHMED Versus THE COLLECTOR AND ANR	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
21	I.A.(Civil)/1817/2022 FIXED in WP(C)/2691/2022 WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE

22	WITH Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
23	I.A.(Civil)/3435/2022 FIXED in WP(C)/6842/2022 WITH WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
24	WP(C)/6514/2022 FIXED	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
25	WP(C)/6670/2022 FIXED	KHOWANG GOROIMARI BORBELL MIN PALAN SAMABAI SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SC, AFDC
26	WP(C)/517/2014	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO- OPERATION DEPTT.
HEARING				
27	WP(C)/2101/2014 FIXED	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
28	WP(C)/268/2017 WITH LCR	MILAN CH. RAY Versus THE UNION OF INDIA and 3 ORS	MR.D KALITA MR.D BORA MR.B TALUKDAR MRN J DAS MR.A CHOUDHURY MR.D DEKA MR.M K SHARMA	MR.N BARUA MR.B DEKA ASSTT.S.G.I. MR.K M CHOUDHURY SC, I O C
29	WP(C)/268/2017 WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
30	I.A.(Civil)/1752/2017 in WP(C)/3004/2015 WITH WP(C)/3004/2015	SMT. SHAKUNTALA AGARWAL and 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.P D NAIR MRSN AGARWAL MRG AGARWAL	GA, ASSAM SC, GMC SC, G M D A
31	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED WITH I.A.(Civil)/2557/2019 in WP(C)/7691/2018	SMT. SHAKUNTALA AGARWAL and 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.P D NAIR MRSN AGARWAL MRG AGARWAL	GA, ASSAM SC, GMC SC, G M D A
32	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED WITH I.A.(Civil)/922/2022 in WP(C)/5728/2021 WITH WP(C)/1609/2022	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR
33	I.A.(Civil)/2557/2019 in WP(C)/7691/2018	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M H ANSARI MS J SAIKIA	MR D KALITA GA, ASSAM
34	WP(C)/5728/2021	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
35	I.A.(Civil)/922/2022 in WP(C)/5728/2021	SRI BIJU KUMBANG Versus ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
36	WP(C)/1609/2022	SMT. ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST

STAY MATTERS

33	WP(C)/1037/2022 FIXED	PRANAB JYOTI DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
	WITH			
34	WP(C)/1357/2022	BALURAM BORGHAIN @ BULU BORGHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
	WITH			
35	WP(C)/1881/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
	WITH			
36	WP(C)/3737/2022	MD. FAKRUL ISLAM @ MAKHAN ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
	WITH			
37	WP(C)/4013/2022	AJAY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA	GA, ASSAM
	WITH			
38	WP(C)/5243/2022	PARAMANANDA RAI Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3460/2022	FAIJNUR RAHMAN @ FAZILUR RAHMAN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
2	Bail Appln./3461/2022	AKHIDA KHATUN Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
3	Bail Appln./3467/2022	ANUWAR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
MOTION				
4	Crl.Pet./1112/2022	LOHIT DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
5	Crl.Pet./1273/2022	APURBA SARMA Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	PP, ASSAM
6	AB/3688/2022	BIPOB DAS @ BIPLAB DAS Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
7	AB/3689/2022	MANJUR ALI AND4 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
8	AB/3693/2022	JAHIDUL ISLAM @ RAJU AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
9	AB/3697/2022	MOTIOR RAHMAN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
10	AB/3700/2022	JOHOR ALI SHEIKH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./2312/2022 FIXED	KANU DEV Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
12	Bail Appln./2692/2022 WITH CASE RECORD, FIXED	SANKAR SOREN AND 3 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
13	Bail Appln./2896/2022 FIXED	RUBUL SAIKIA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
14	Bail Appln./2980/2022 WITH LCR, FIXED	AZAD ALI Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
15	Bail Appln./3132/2022 FIXED	RAJESH DAS Versus THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
16	Bail Appln./3238/2022 FIXED	SUCHAN KONWAR @ SRI SUCHEN KONWAR AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MD A ISLAM	PP, ASSAM
17	Bail Appln./3312/2022 FIXED	SWAPAN KR. KUNDU Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM
18	Bail Appln./3314/2022 FIXED	PUJA THAPA AND ANR Versus THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
19	Bail Appln./3328/2022 FIXED	NUR ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
20	Bail Appln./3396/2022 FIXED	AZAD ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/2516/2022 FIXED	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MD F FARIDI	MR J P DAS MR. P D NAIR MR G ALAM MR. H ROHMAN PP, ASSAM
22	AB/2605/2022 FIXED	MONIKA BORAH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
23	AB/2808/2022 FIXED	SANTOSH ROY AND 2 ORS Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
24	AB/2980/2022 FIXED	RAJ BARUAH Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM
25	AB/2981/2022 BA 2613/2022(D/O), FIXED	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH I.A.(CrI.)/647/2022 in AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
26	AB/3065/2022 FIXED	MISBAHBUR RAHMAN TALUKDAR @ SIPAR@ MISBAH TALUKDAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
27	AB/3132/2022 FIXED	MD. SAMSUL ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

28	AB/3170/2022 FIXED	MD BABDHAN ALI @ BAPDHAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
29	AB/3181/2022 FIXED	TARUN SONOWAL Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
30	AB/3234/2022 FIXED	MONALISHA SARMAH CHALIHA AND ANR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
31	AB/3273/2022 FIXED	CHANDRANI CHAKRADHARA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
32	AB/3307/2022 FIXED	ANTAZ ALI Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
33	AB/3308/2022 WITH OFFICE NOTE, FIXED	BABUL ISLAM @ BABUL ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
34	AB/3333/2022 FIXED	PARESH KUMBANG Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
35	AB/3334/2022 FIXED	MOIN UDDIN AHMED Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
36	AB/3417/2022 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
37	AB/3429/2022 FIXED	MD. ASHIQUL ISLAM @ ASHIK RABBANI Versus THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
38	AB/3431/2022 FIXED	UTTAM ROY AND 2 ORS Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
39	AB/3461/2022 FIXED	SUSILA SARAF Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
40	AB/3507/2022 FIXED	HIMAN KAKATI Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
41	AB/3532/2022 FIXED	MD. NURUL HAQUE Versus THE STATE OF ASSAM	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM
42	AB/3544/2022 FIXED	DHARWMSA BASUMATARY Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
43	AB/3551/2022 FIXED	JAKIR HUSSEN @ MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	PP, ASSAM
44	AB/3589/2022 FIXED	KULDEEP SAIKIA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
45	AB/3641/2022 FIXED	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN	PP, ASSAM
46	WITH AB/3513/2022	AMINUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM

ORDERS

47	I.A.(CrI.)/365/2022 AB 1515/2022(D/O), FIXED in AB/1515/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
48	I.A.(CrI.)/366/2022 AB 1375/2022, AB 1374/2022(BOTH D/O), FIXED in AB/1376/2022 WITH AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
			MR. B S BASUMATARY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3421/2022	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
2	Bail Appln./3462/2022	MONUJ BORAH @ BABA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
3	Bail Appln./3463/2022	BISHAL GOWALA Versus THE STATE OF ASSAM	G UDDIN MD SHAHID MR A K AZAD	PP, ASSAM
4	Bail Appln./3464/2022	SAHIL SHARMA AND ANR Versus UNION OF INDIA	MR. A AHMED U U KHAN	SC, CUSTOMS
5	Bail Appln./3465/2022	TINGMON KONYAK Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
6	Bail Appln./3468/2022	BIKRAMJEET KUMAR Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
7	Bail Appln./3469/2022	ASHIF AHMED Versus THE STATE OF ASSAM	MR. A M BORA MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<u>MOTION</u>				
8	Crl.Pet./1270/2022 B/O	AJIT PATIR @ DEBOKRISHNA PATIR Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR D CHAKRABORTY	PP, ASSAM

9	AB/3587/2022	MD. JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
10	AB/3696/2022	NUR MAHAMMAD@CHAKRA Versus THE STATE OF ASSAM	MR. DITUL DAS MR N AHMED	PP, ASSAM
11	AB/3698/2022	MAHIBUL ISLAM KHAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM
12	AB/3699/2022	KRISHNA SAHA Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
13	AB/3702/2022	ASHIKUR RAHMAN @ ASHIK UDDIN Versus THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./2145/2022 WITH CASE DIARY AND CASE RECORD	SAIMON DEB BARMA @ SAIMON DEBBARMA Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
15	Bail Appln./2205/2022 WITH LCR	SAJAN AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
16	Bail Appln./2288/2022 WITH OFFICE NOTE, LCR FILES, FIXED	MOJINA BEGUM Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
17	Bail Appln./2355/2022 WITH OFFICE NOTE	VIKASH KUMAR Versus THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
18	Bail Appln./2594/2022 WITH LCR , FIXED	UTPAL DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
19	Bail Appln./2787/2022 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
20	Bail Appln./2810/2022 FIXED	JAHIDUL ISLAM MIRDHA @ JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
WITH				
21	Bail Appln./3321/2022	MD ASHIK IQBAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
22	Bail Appln./2832/2022 WITH LCR	GOPAL SARKAR Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
23	Bail Appln./2845/2022	MEHBUB ALOM Versus THE STATE OF ASSAM	MS. N BARUAH MR. B PRASAD MR K K KALITA MS. T M LAHKAR	PP, ASSAM
24	Bail Appln./2871/2022 FIXED	PARIMAL SARKAR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
25	Bail Appln./2917/2022 WITH LCR, FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
26	Bail Appln./3140/2022 WITH OFFICE NOTE, FIXED	DURLAV DUTTA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
27	Bail Appln./3390/2022 FIXED	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

28	AB/988/2022	DHANANJAY PRATAP SINGH AND ANR Versus THE STATE OF ASSAM	MS P MISHRA T RAMCHIARY	PP, ASSAM
29	AB/993/2022 FIXED	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
30	AB/1854/2022	BALI BIBI Versus THE STATE OF ASSAM	MR A H AHMED MUSTAFIJUR RAHMAN	PP, ASSAM
31	AB/1901/2022	JAHIDUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
32	AB/2175/2022	FAKARUDDIN AHMED @ TUTU Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
33	AB/2234/2022 WITH CASE RECORD FIXED	PRATAP PASER Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM SC, EXCISE DEPTT.
34	AB/2460/2022	SANU LOHAR @ SONU LOHAR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
35	AB/2513/2022	AJIT PAUL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
	WITH			
36	AB/2480/2022	KUSHAL DAS Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR. C KASHYAP	PP, ASSAM
	WITH			
37	AB/3096/2022	KHYRUL BASAR LASKAR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
38	AB/2637/2022	SHAMIM SHAKIR @ NEKIB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	G UDDIN MS. P ADHIKARI PP, ASSAM
39	AB/2847/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR R SENSUA MR D BORAH M. A. OASIS	PP, ASSAM
40	AB/2906/2022	NAZMUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	M ALAMGEER (FOR INFORMANT) MR. A H M R CHOUDHURY (FOR INFORMANT) PP, ASSAM
41	AB/2924/2022	IZAZUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
42	AB/2955/2022	JABED ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
43	AB/2965/2022	NIJAM ALI @ MD NIZAM ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
44	AB/3056/2022	SANJAY DAS Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM

45	AB/3118/2022	AZHERUDDIN AHMED Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
46	AB/3157/2022	MAHAMUDUL ISLAM @ MAHAMUD AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
47	AB/3185/2022	HAJARAT ALI Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
48	AB/3207/2022	MD. HUSSAIN ALI Versus THE STATE OF ASSAM	MS M KASHYAP L K BORAH	PP, ASSAM
49	AB/3217/2022 FIXED	ALI AHMED Versus THE STATE OF ASSAM	MR. R C DAS MR. C. SHIL MS. R BHATTACHARYYA	PP, ASSAM
50	AB/3224/2022 FIXED	ABDUL HAKIM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
51	AB/3267/2022	AMRIT YADAV Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
	WITH			
52	AB/3264/2022	AMRIT YADAV Versus THE UNION OF INDIA	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	MR. S C KEYAL SC, NCB
53	AB/3283/2022	TUSHAR SINGLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. T N DAS MR. N J KHATANIAR	PP, ASSAM SC, EXCISE DEPTT.
54	AB/3299/2022	MOHSIN HUSSAIN Versus THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
55	AB/3360/2022 FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
56	AB/3388/2022	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
57	AB/3464/2022 FIXED	ZAKIR HUSSAIN TALUKDAR @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. D GAGAI MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
58	AB/3523/2022 FIXED	ABDUL KHALEK Versus UNION OF INDIA	MR. S ISLAM MR A HAWARI	MR. K K PARASAR DY.S.G.I.
59	AB/3540/2022 FIXED	MD. GIASUDDIN ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
		HEARING		
60	CrI.Rev.P./407/2016 PART-HEARD, WITH LCR 3 FILES, FIXED	SAMIR DEY Versus PURNIMA DHAR GOYARY	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.I A TALUKDAR MS D DAS MR. M K DAS MS.P BARMAN MS.P MAZUMDAR
61	CrI.A./235/2019 WITH LCR 5 FILES, FIXED	ASURUDDIN KHAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR A ALI MS. M KHATUN PP, ASSAM
62	I.A.(CrI.)/234/2022 WITH LCR 4 FILES, FIXED in CrI.A./96/2022 WITH CrI.A./96/2022	ROHIT SINGH Versus THE STATE OF ASSAM ROHIT SINGH Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7129/2022 FIXED	MUHINI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
ADMISSION				
2	WP(C)/630/2021 PART-HEARD, FIXED	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R-7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
3	WP(C)/2367/2016 FIXED	SMTI JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR. A R SIKDAR (R5) MR.B K SARMA SC, SOCIAL WELFARE
4	WP(C)/8653/2019 FIXED	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
5	WP(C)/1379/2020 FIXED, WITH LCR	PUTALI CHANGMAI Versus UNION OF INDIA AND 4 ORS.	MR. L N DIHINGIA	GA, ASSAM SC, NF RLY
6	WP(C)/3180/2020 B/O	DHARANI ALIAS DHARANIDHAR BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, AG SC, IRRIGATION

7	WP(C)/3398/2021 B/O	MANASH PRATIM RAJKONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. R MAZUMDAR (R-6,7) SC, DIB. UNIVERSITY
8	WP(C)/6428/2021 B/O	SUKHADEEP RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. S SUTRADHAR MR. H K RAY	GA, ASSAM SC, IRRIGATION SC, FINANCE
9	WP(C)/483/2022 FIXED	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
10	WP(C)/1567/2022 FIXED	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 25 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
WITH				
11	WP(C)/3094/2021	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
WITH				
12	WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
WITH				
	I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
WITH				
13	WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
WITH				
14	WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
WITH				
15	WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
16	WP(C)/6656/2022 B/O	AJIT KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
17	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) SC, REVENUE

HEARING

18	WP(C)/1256/2013 FIXED	RAJPAL SINGH Versus THE UNION OF INDIA and 4 ORS	MR.M DUTTA MS.M DAS	MR. B CHAKRAVARTY (CGC) MR.R SHARMA ASSTT.S.G.I.
19	WP(C)/393/2014 FIXED	SMTI JAMINI DEVEE Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORA	SC, FINANCE
20	WP(C)/5658/2015 B/O	NEEPJYOTI DAS and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. R MAZUMDAR MR.G GOSWAMI MR H BEZBARUA MR H BEZBARUA MR.M PHUKAN MRK K DAS MRT K BHATTACHARYYA	GA, ASSAM(R1,5,6) SC, AGR7,8 MR. S K MEDHI (R-7) SC, FINANCE(R2,3,4)
21	WP(C)/2711/2016 FIXED	SARAT CH. HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J C DAS MR. D HAZARIKA MR. D J KACHARI MR. L K BORAH	GA, ASSAM MR. A THAKUR SC, PERSONNEL DEPT.
22	WP(C)/2790/2016 FIXED, WITH LCR	JIBON JYOTI BORAH Versus THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
23	WP(C)/5069/2016 B/O, WITH LCR	AIR INDIA LIMITED Versus THE UNION OF INDIA and 3 ORS	MR.A K SARKAR MR.T K BORA MR.R N MAJUMDAR	MR.S DASGUPTA(R-3) C.G.C. MR.K K PARASAR(R-1,2&4) MRJ K KARR-3 ASSTT.S.G.I.
24	WP(C)/7495/2016	DEEPAK BATHARI and 2 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	DR.B AHMED SC, CO-OP. GA, ASSAM
25	WP(C)/7703/2017 B/O	DHANANJAY KUMAR YADAV Versus THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.S AGARWAL MR.D AGARWAL MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	C.G.C. MS.B SARMA ASSTT.S.G.I.
26	WP(C)/5540/2019	NAZRUL HAQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD SC, FINANCE DEPTT.
27	WP(C)/5354/2020 B/O	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022

12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./296/2019 CRL.PET. 995/2016(D/O), B/O	DIGANTA BARAH Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
	WITH			
2	Crl.Pet./1095/2018	INDRANIL BARUA Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
	WITH			
3	Crl.Pet./1179/2018	MINU ROY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
4	CRP/66/2021 FIXED	NEW INDIA ASSURANCE CO LTD Versus M/S MALPANI INDUSTRIES	MR. R K BHATRA MR. D MAZUMDAR MS R GANGAWAT MR A BHATRA	MR D K MISHRA MR. B PRASAD MR P J BORAH
ORDERS				
5	Crl.L.P./12/2021 WITH OFFICE NOTE, B/O in Crl.A./3506/2021 WITH Crl.A./3506/2021 (Filing Number)	SARAT BARMAN Versus THE STATE OF ASSAM AND ANR	MR J KALITA	PP, ASSAM
	WITH			
6	I.A.(Crl.)/528/2021 WITH OFFICE NOTE, FIXED in Crl.A./6389/2021 WITH Crl.A./6389/2021 (Filing Number)	SANJAY GUPTA Versus SMT. RUNJUN BORAH AND ANR. SRI SANJAY GUPTA Versus SMT. RUNJUN BORAH AND ANR. A	MR. M A ISLAM MR J I MONDAL MS L DAS MR. M A ISLAM	PP, ASSAM

7	Crl.Pet./1124/2022 WITH LCR 1 FILE, FIXED	NABUL ISLAM @ NOBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
HEARING				
8	Crl.A./13/2011 WITH LCR 4 FILES, P.B.-1, FIXED	MD. NURUL HAQUE, Versus THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.M K MAJUMDAR MS.G D CHOUDHURY MRB J DAS	PP, ASSAM
9	Crl.A./211/2011 WITH LCR (FIVE FILES)	ZAIN UDDIN CHOUDHURY Versus STATE OF ASSAM	MR.A K TALUKDAR MR.F K R AHMED MR.Z RAHMAN	PP, ASSAM
10	Crl.A./106/2012 WITH LCR 3 FILES, FIXED	HASEN ALI Versus STATE OF ASSAM	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA	PP, ASSAM
11	Crl.A./121/2012 WITH LCR.	MADHAB BORTHAKUR Versus THE STATE CBI	MR.K AGARWAL MS.M DEY	PP, C.B.I.
	WITH Crl.M.C./254/2013 in Crl.A./121/2012	MADHAB BORTHAKUR Versus TH STATE C.B.I.	MR.K AGARWAL MR.M DEY	MR.A C BURAGOHAIN SC, CBI
12	Crl.A./377/2013 WITH LCR 5 FILES, FIXED	KAMAL SAHA Versus STATE OF ASSAM	MS. B SARMA	PP, ASSAM
13	Crl.Pet./571/2016 FIXED	SANJAY LAKHOTIA Versus THE STATE OF ASSAM AND 2 ORS	MR.A K CHOUDHURY MR.A K DAS	PP, ASSAM
14	MACApp./940/2018 WITH LCR, FIXED	MD MAHAMMAD ALI AND 3 ORS Versus MD NAZRUL ISLAM AND ANR	MR. P SUNDI MS D DEKA	MR. A DUTTA (R2)
15	MACApp./980/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR G KHANDELIA (r-6) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
16	MACApp./586/2019 WITH LCR, FIXED	KHADIJA BEGUM AND 5 ORS Versus ABDUL KARIM SK AND 2 ORS	MR. A R AGARWALA	MR. R GOSWAMI MISS. M DAS MD. S ISLAM MR. M DEKA MS. M SAIKIA MS. P BORTHAKUR
17	Crl.Pet./338/2021 WITH LCR 5 FILES	ALOKJYOTI DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. T GOGOI MR. U DUTTA	MR. M BORAH (R2) MS B BORA (R2) PP, ASSAM
18	CRP/35/2022 WITH LCR, FIXED	BIMAL CHANDRA BISWAS Versus ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	MS. R CHOUDHURY MS. SUDAKSHINA K. MS. P BARUAH
	WITH I.A.(Civil)/952/2022 in CRP/35/2022	BIMAL CHANDRA BISWAS Versus ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	
19	Crl.Pet./680/2022 WITH LCR 1 FILE, FIXED	DIPAYAN PAUL Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	MR A SHARMA MR M RAHMAN PP, ASSAM
20	Crl.Pet./1199/2022 FIXED	AJJUL @ AJJUL SHEIK AND 2 ORS Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
STAY MATTERS				
21	CRP/155/2019 FIXED	DILIP BAISHYA Versus SARU SARMAH	MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA MR. SIDHANT DUTTA	MR. S K SINGH MR B PUSHILAL

22 CRP/8/2022
FIXED

HIREN SAIKIA
Versus
MADHAB CHOUDHURY AND 3 ORS

MR. S K SINGH
MR B PUSHILAL

MR. S SAHU

23 CRP(IO)/154/2022
FIXED

RAGHAV MANTRI AND 2 ORS
Versus
SAMIT DEY

MR S SANCHETI
MR. A SANCHETI

MR. S K SINGH
MR. V K CHOPRA
MR J CHOPRA
MS S PATOWARY

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./110/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI DAMYANTI LAHKAR and ANR	MR.S S SHARMA MR.A SARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MSB DEVI(R-2) MR.A R AGARWALA MR. M K SHARMA MS. S S SAIKIA MS.S D SAIKIA(R-2) MR.R SARMA(R-2) MR.K P GOGOI(R-2) MS.B NATH(R-2)
2	MACApp./204/2017 WITH LCR, FIXED WITH I.A.(Civil)/1384/2017 in MACApp./204/2017	THE ORIENTAL INSURANCE CO. LTD Versus SRI UDAY CHANDRA DAS and 2 ORS THE ORIENTAL INSURANCE CO. LTD Versus SRI UDAY CHANDRA DAS and 2 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1) MR.S DAS(R-1)
3	MACApp./207/2017 WITH	THE ORIENTAL INSURANCE CO LTD Versus SMTI MALATI BARMAN and 4 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1) MR.S DAS(R-1)
4	MACApp./208/2017	THE ORIENTAL INSURANCE CO. LTD Versus SMT REENA DAS and 4 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1-3) MR.S DAS(R- 1-3) MR. K R PATGIRI
5	MACApp./26/2018 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1-R3) MS B TALUKDAR (R1-R3)
6	MACApp./362/2018 WITH LCR, FIXED	SMT. SAHEBA BEGUM Versus THE CHOLAMANGALAM M/S GENERAL INSURANCE CO LTD. AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)

7	MACApp./374/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus a) SMTI CHITRA BASUMATARY and 4 ORS	MR. R C PAUL	MR. S C BISWAS (R2) MR. S C BISWAS (R2) MR. R Deka MR. M HUSSAIN MS. K L R YANTHAN (R2) MS A DAS MR. F A HASSAN MS J BORAH MR. P S BISWAS (R2) MS G RABHA MS A BORAH MS. D DUTTA (R2) MS P MISHRA MR. R DEY
8	MACApp./873/2018 WITH LCR, FIXED	SRI PRAFULLA BHARALI Versus SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	MR S SARMA (R1) MR. R HAZARIKA (R1) MR. N HASAN (R1) MS. S KAKATI (R1) MR. A HASAN (R1) MR. C CHAKRAVARTY (R1)
	WITH I.A.(Civil)/3494/2018 in MACApp./873/2018	SRI PRAFULLA BHARALI Versus SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	
9	WITH MACApp./428/2017	SRI SAPAN MANDAL Versus SRI PRAFULLA BHARALI and 2 ORS	MR. A ACHARYA	MR. J I BORBHUIYA (R1) MS F BEGUM (R1) MR. A A AHMED (R1) MR. L MOHAN (R1) MR. A DUTTA (R3) MRS. P M DUTTA (R3)
	WITH CO/4/2018 in MACApp./428/2017	THE NATIONAL INSURANCE COMPANY LTD Versus SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA
	WITH I.A.(Civil)/1353/2018 in MACApp./428/2017	THE NATIONAL INSURANCE COMPANY LTD Versus SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA
	WITH I.A.(Civil)/3877/2018 in MACApp./428/2017	THE NATIONAL INSURANCE CO. LTD. Versus SRI SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA MS F BEGUM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023

14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./271/2021	RAKESH DEBNATH Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
2	Crl.Rev.P./581/2022 FIXED	MUHITA PAW Versus THE STATE OF ASSAM AND ANR	MR. J K GOSWAMI	
	WITH I.A.(Crl.)/492/2022 in Crl.Rev.P./581/2022	MUHITA PAW Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN	PP, ASSAM
3	Crl.Rev.P./582/2022	CHOLAMANDALAM INVESTMENTS AND FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR. P NEOG	PP, ASSAM
4	Crl.Rev.P./583/2022	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR. P NEOG	PP, ASSAM
5	Crl.Rev.P./584/2022	CHOLAMANDALAM INVESTMENTS AND FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR. P NEOG	PP, ASSAM
6	Crl.Rev.P./585/2022	CHOLAMANDALAM INVESTMENTS AND FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR. P NEOG	PP, ASSAM
7	Crl.Rev.P./586/2022	MD.MAIN UDDIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
8	Crl.Pet./613/2022	BIJIT KUMAR BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K MEDHI MR. S K TALUKDAR MR. A B T HAQUE	PP, ASSAM
9	Crl.Pet./1200/2022	ZAHIRUL ALOM SHAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM

10	AB/3691/2022	DR BOBBY GOSWAMI BARUAH Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T R SARMA MR. A K ROY	PP, ASSAM
11	AB/3692/2022	IFTAKUR RAHMAN Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
12	AB/3694/2022 B/O	PRANJAL GANGULI Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
13	AB/3695/2022	4NUR ALOM@NUR ALOM SK AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
14	AB/3701/2022	DIPAK JALLAN Versus THE STATE OF ASSAM	MS. P BHATTACHARYA MR B S DEKA	PP, ASSAM
<u>ADMISSION</u>				
15	Crl.Rev.P./278/2017 WITH LCR 3 FILES, B/O	KAMALESWAR KAIBARTA Versus THE STATE OF ASSAM AND ANR	MR. J H SAIKIA MS.A SAJAD	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY PP, ASSAM
16	Crl.Rev.P./121/2021 WITH LCR 1 FILE, FIXED	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ
17	Crl.Rev.P./563/2022 FIXED	HIFJUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN MR. A BASUMATARY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./3282/2022 FIXED	SOFIAR RAHMAN @ SOPIAR RAHMAN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
WITH				
19	Bail Appln./3275/2022	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/1164/2022 FIXED	RANJITA PEGU Versus THE STATE OF ASSAM	MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
WITH				
	I.A.(Crl.)/379/2022 in AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM,	MR. N SARKAR MR P K BASU MR N M DEKA	MR. N N B CHOUDHURY MR. M HUSSAIN MR D KALITA MR S DAS PP, ASSAM
21	AB/3147/2022	BHANITA DAS SAHANI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
22	AB/3439/2022 FIXED	FARUK AHMED @ FARAQUE AHMED Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
23	AB/3565/2022 FIXED	SUDHIR KUMAR AND 4 ORS. Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
24	AB/3621/2022 FIXED	RAJESHWAR BARMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM

ORDERS

25	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
26	CrI.Rev.P./550/2022 FIXED	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	PP, ASSAM
27	I.A.(CrI.)/697/2022 AB 2687/2022(D/O) in AB/2687/2022	MANJU MANDAL SARKAR Versus MITHUN MANDAL AND 3 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	MR S M ABDULLAH P MS A HUSSAIN
28	I.A.(CrI.)/749/2022 FIXED in CrI.Rev.P./9930/2022	SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR J M SULAIMAN	
	WITH CrI.Rev.P./9930/2022 (Filing Number)	SADDAM HUSSAIN Versus AMINA KHATUN (B)	MR H R A CHOUDHURY	
29	I.A.(CrI.)/796/2022 FIXED in CrI.Rev.P./578/2022	ABDUL KALAM AZAD @ KALAM Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL	PP, ASSAM
	WITH CrI.Rev.P./578/2022	ABDUL KALAM AZAD @ KALAM Versus THE STATE OF ASSAM A ANR	MR. M U MONDAL	
30	I.A.(CrI.)/802/2022 in CrI.Rev.P./10550/2022	MOINA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR D C K HAZARIKA MS J KALITA	PP, ASSAM
	WITH CrI.Rev.P./10550/2022 (Filing Number)	MOINA DAS Versus THE STATE OF ASSAM AND 2 ORS (B)	MR D C K HAZARIKA	
		HEARING		
31	CrI.Rev.P./386/2017 WITH LCR 3 FILES AND CASE DIARY, FIXED	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM
	WITH I.A.(CrI.)/786/2022 in CrI.Rev.P./386/2017	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR H R A CHOUDHURY	PP, ASSAM
32	CrI.Rev.P./452/2019 WITH LCR FILES, FIXED	UJJAL BARUAH @ MON Versus SMTI SUREKHA MAZID	MS M HAZARIKA MR. G BORDOLOI	MR Z ALAM MS. S NAZNEEN
33	CRL.A(J)/95/2020 WITH LCR 5 FILES, FIXED	PAPU DAS Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE MR D K NATH	PP, ASSAM
34	CrI.Rev.P./13/2021 WITH LCR 3 FILES, FIXED	SHUKLA CHAKRABORTY Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. A AHMED (R2) MR. M A CHOUDHURY (R-2) PP, ASSAM
35	CrI.Rev.P./4/2022 WITH LCR 1 FILE, FIXED	BINAD NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST
36	CrI.Rev.P./115/2022 WITH LCR 4 FILES, B/O	HEMANTA KR BASUMATARY Versus MD. AZGAR ALI AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM

37	WITH Crl.Rev.P./123/2022	HEMANTA KR. BASUMATARY Versus MD. AZGAR ALI AND ANR.	MR. P K DAS MR. M BARUAH	MR. I A TALUKDAR MR. B HUSSAIN PP, ASSAM
38	Crl.Rev.P./281/2022 FIXED	ABDUR REZZAK BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

STAY MATTERS

39	Crl.Rev.P./234/2022 WITH LCR 2 FILES, FIXED	FAZAR UDDIN AHMED @ FAJAR UDDIN AHMED Versus FORIDA KHATUN @ FARIDA KHATUN	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ
----	--	--	---

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023